

the Minister of WELFARE be pleased to state :

(a) whether it is fact that in spite of providing financial assistance and other heavy inputs for the tribal development schemes in tribal areas of the Country the results are far below the expectations;

(b) if so, the reasons thereof;

(c) whether Government plan to set up a high power committee of the tribal Members of Parliament to go into all the aspects and suggest remedial measures; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). During the Sixth Plan, as against a target of assisting economically 27.59 lakh tribal families the achievement during the period was 39.67 lakh tribal families. The literacy rate among Scheduled Tribe population increased from 11.30% in 1971 to 16.35% in 1981. The number of Scheduled Tribe Post-Matric Scholarship beneficiaries increased from about 28200 in 1972-73 to 119480 in 1982-83. Investments made in sectors like health and nutrition including I.C.D.S., roads minor irrigation, etc., have resulted in improvement of infra-structural facilities in tribal areas.

(c) and (d). No, Sir. There is already a Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes which takes up from time to time, examination of various tribal development programmes. Further, meeting of Members of Parliament belonging to Scheduled Tribe communities to discuss tribal development programmes are also held by the Ministry from time to time.

#### Licensed Capacity for Computers

4957. SHRI SALEEM I. SHERVANI : Will the PRIME MINISTER be pleased to state :

(a) the licensed capacity for manufacture of computers with details of type of computers licensed to each manufacturer; and

(b) the stages of implementation of letters of intent/licences ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) The details of the letters of intent/Industrial Licences issued upto December 1985 for the manufacture of Computers indicating capacities are given in the Statement laid on the Table of the House. [Placed in Library. See No.LT-2534/86]. This does not include the approvals given to units in the Small Scale Sector.

(b) Out of the 101 companies, 22 units are in production. Letters of Intent/Industrial licences of the remaining companies are at various stages of implementation.

#### New Substitute Developed by Central Glass and Ceramic Research Institute, Calcutta

4958. SHRI LAKSHMAN MALLICK :  
DR. G. VIJAYA RAMA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether a new material, which can be used as substitute for wood for various constructional and decorative purposes has been developed by the scientists of the Central Glass and Ceramic Research Institute in Calcutta; and

(b) when this new substitute will be available in the market and in what quantities and how much wood is expected to be saved, with other details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. Glass Reinforced Gypsun (GRG) composites is a new material, developed by the Central Glass and Ceramic Research Institute in Calcutta which can be used as a substitute for wood in constructional and decorative panels.

(b) The know-how for GRG composites has recently been licensed to one entrepreneur who has yet to commence commercial production. Efforts to licence it to others